

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:15
ANSWERED ON:22.02.2013
PETROL PUMPS
Singh Shri Bhupendra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether permission has been given to certain private oil producing companies to open petrol pumps in the country including Madhya Pradesh;
- (b) if so, the details thereof, State-wise;
- (c) whether such private companies have been provided land on lease for the purpose on nominal rates;
- (d) if so, the details thereof; and
- (e) the steps proposed to be taken by the Government to take back such acquired land on which petrol pumps have not been opened so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) Yes, Madam.

(b) As per information provided by Petroleum Planning & Analysis Cell (PPAC) company-wise number of retail outlets set up by these private companies on all India basis and in the State of Madhya Pradesh as of 01.01.2013 is given below:

	RIL	Essar	Shell	Total
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Madhya Pradesh	93	112	0	205
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All India	1400	1399	91	2890
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(c) No lands were provided by Government to such companies.

(d) & (e) Does not arise.